

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Dated: 19.01.2021**

**NOTICE**

Take notice that the following matters listed on 19.01.2021 at 10:25 AM in the Court – IV will now be taken up on the same court at 02:00 PM.

**For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 415 of 2020	Naresh Sevantilal Shah Vs. Malharshanti Enterprises & Anr.	Aditya Manubarwala	Kartik Sethi-R1 Dhaval Deshpande-R2 Yash Jariwala-RP
<b>2.</b>	Comp. App. (AT) (Ins) No. 549 of 2020	Narendra Kumar Agarwal & Anr. Vs. Monotrone Leasing Pvt. Ltd. & Anr.	Suhita Mukhopadhyay	Charu Tyagi
<b>3.</b>	Comp. App. (AT) No. 128 of 2020	RHI India Pvt. Ltd. & Ors. Vs. Union of India Ministry of Corporate Affairs Through the Regional Director, Western Region	Neeraj Malik	Kamal Kant Jha

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**By the order of Hon'ble Acting Chairperson**  
-sd/-  
**Registrar**